## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

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PETITION NUMBER

: TCP/51/2016

NAME OF THE PETITIONER(S)

: B. Parthasarathy

NAME OF THE RESPONDENT(S)

: Talent Capital India Private Ltd and 3 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

J.v.P. for Vil

REPRESENTATION BY WHOM

(1) Tr.P. Saiviha.

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2) V.NAMUDHAN.

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## <u>ORDER</u>

Shri T V P Sai Vihari, counsel for petitioner present. Counsel for R2 & R3 called absent. Counsel for petitioner stated that counsel for R2 & R3 informed him that he is engaged in Hon'ble High Court and he could not attend the Tribunal today. Counsel for petitioner stated that the matter is likely be settled between the parties and sought time to report the outcome of the same. Time extended at request. Put up on 28.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)